

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, COURT-III

Item No.121
IB-411(ND)/2020

IN THE MATTER OF:

M/s. CSII India Pvt. Ltd

Vs.

M/s. Telexcell Information Systems Limited

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 26.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the Applicant states that the Order dated 17th February, 2021 is not complied with and seeks time. Let the compliance be done within two weeks.

List for hearing on 7th May, 2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)